

भारत रक्षा निषेधों के अन्तर्गत  
गिरफ्तारियाँ

1817. श्री हुजूम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) नवम्बर, दिसम्बर, 1967 और जनवरी, 1968 में भारत रक्षा अधिनियम के अन्तर्गत देश में कितने व्यक्ति गिरफ्तार किये गये हैं;

(ख) उनमें से कितने व्यक्तियों पर अभियोग चलाया गया था;

(ग) कितने व्यक्तियों को दण्ड दिया गया; और

(घ) कितने मामले अभी न्यायालयों में विचाराधीन हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (घ) तक सूचना एकत्रित की जा रही है तथा यथासमय सभा पटल पर रख दी जावेगी।

I.A.C. Strikes

1818. SHRI VIRENDRAKUMAR SHAH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of flights cancelled on account of strikes by the employees of the Indian Airlines Corporation on different occasions during 1966-67 and 1967-68;

(b) the total loss of revenue to the Indian Airlines Corporation on account of these strikes in each of these years; and

(c) the steps proposed to be taken to avoid such frequent strikes and to infuse discipline among the workers of the said Corporation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The number of flights Cancelled during 1966, 1967 and 1968 were as follows:

Year	Period of Strike	No. of flight cancelled
1966	28/29-6-66	8
	27/28-7-66	17
	28-9-66	4
1957	21/22-1-67	3
	17-5-67	1
1968	11-8-67 to 20-8-67	147
	16-1-68 to 20-1-68	2
Grand Total		182

(b) The approximate loss of revenue to the Indian Airlines on account of these strikes in each of these years is given below:

Year	Loss (Rs. in lakhs)
1966 . . . . .	3.04
1967 . . . . .	20.12
1968 . . . . .	0.63

(c) Government have issued a circular to all Unions/Associations in the Corporation warning them that severe notice would be taken in future of illegal strikes regardless of the merits of the demand in support of which such strikes are organised. Their attention has also been drawn to the penal action to which they would be liable under the Industrial Disputes Act.

Use of Devnagari Numerals in Scooter-Car Plates in Delhi

1819. SHRI P. K. DEO:  
SHRI J. MOHAMED IMAM:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether number plates of many cars and scooters are displayed in Hindi (Devnagari) numerals at Delhi;

(b) whether the Constitution provides use of only international numerals; and

(c) the action taken by Government in the matter?